

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No.374 of 2018

Rukhsar Ahmad	Appellant
Versus			
The State of Jharkhand through C.B.I.	Respondent

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant	: Mr. Sidhartha Roy, Adv.
For the CBI	: Mr. R.N. Prasad, Advocate

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

10/06.09.2021: As prayed for, list this case after three weeks.

(Rajesh Kumar, J.)

Ravi-